

Date - 13-12-96

(2)

None for the applicant.
Mr. R. Darda, Counsel for respondents.
Application dismissed in default of
appearance of the applicant.
No order as to costs.

M.R. Kolhatkar
(M. R. Kolhatkar)
M.A.

(M.S. Deshpande)
V.C.

13/12/96
Order/Judgment Despatched
to Applicant/Respondent (s)
on 20/12/96

9/1/97